Shri K. C. Pant:

corrigendum to G.S.R. 898 dated the 10th June, 1967. [Placed in Library. See No. LT-1116/67].

12.30 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS NINTE REPORT

Shri Khadilkar (Khed): I beg to present the Ninth Report of the Committee on Private Members' Bills and Resolutions.

डा॰ राभ मनोहर लोहिया (कन्नीज): ब्रध्यस महोदय, में ने ब्रापके सामने एक विशेषाधिकार का प्रश्न उठाया था कि इस सदन के सदस्यों की वाणी-स्वतंत्रता का हनन प्रधान मंत्री जी ने किया है।

Mr. Speaker: I have disallowed it.

डा॰ राम मनोहर लोहिया : उसके बारे मैं भाप कब बात करेंगे ? में चाहना हू कि भाप उम पर पूर्निवार करें।

कब ग्राप उसके बारे मैं बान करेंगे।

Mr. Speaker: I have disallowed it.

बा॰ राम मनोहर लोहिया : ठीक है, लेकिन पुनर्विचार तो करेंगे । प्रापके कमरे में भाकर.....

Mr. Speaker: I have not allowed it.

बा॰ राज मनोहर लोहिया : ग्राप चाहें
नो भाषको किताबों से बता कता ह ।

Mr. Speaker: I do not know; unless some further light is thrown that it deserves reconsideration, how can that be done? As it stands, it is disallowed. At every party meeting, everybody has a right to discuss things, whether it be the swatantra Party or the Congress Party or the

SSP. How can we say that what is discussed at a party meeting can become a matter of privilege here?

डा॰ राम मनोहर लोहिया: परन्तु प्रध्यक्ष महौदय, प्राप चाहे तो किताबों से मैं प्रापको बना सकता हं.....

Mr. Speaker: It cannot be discussed here.

12.31 hrs.

STATEMENT RE, KENNEDY ROUND OF TARIFF NEGOTIATIONS CONCLUDED AT GENEVA

The Minister of Commerce (Shri Dinesh Singh): I beg to lay on the Table a statement on the Kennedy Round of Tariff Negotiations recently concluded at Geneva [Placed in Labrary. See No LT-1117/67].

12,31½ hrs.

*DEMANDS FOR GRANTS, 1967-68 contd.

MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION—contd.

Mr. Speaker: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Labour, Employment and Rehabilitation.

The hon Minister will now reply to the debate

The Minister of Labour, Employment and Rehabilitation (Shri Hathi): I have heard with great attention and respect the speeches of hon. Members. I thank them for their constructive suggestions, and I would like to say that I shall consider them.

Moved with the recommendation of the President.